

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001

No.HHC/Rules/14-61/90-V

Dated:12.5.2016

NOTIFICATION

Hon'ble the Chief Justice of the High Court of Himachal Pradesh, in exercise of the powers conferred under Article 229 of the Constitution of India and all other enabling powers in this behalf is pleased to make the following amendment(s) in "The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2015": -

Short Title	1	These Rules shall be called "The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Conditions of Service, Conduct & Appeal) (2nd Amendment-2016) Rules, 2015".																					
Commencement	2	These shall come into force with immediate effect.																					
Amendment	3.	<p>(i) In Part-'C', Class-III in Column No. 5 "Qualification" of Sr. No. 2 "Translator" under head "Desirable Qualification" the words "the candidate having studied Urdu up to degree level will be given preference" shall stand deleted and substituted by the following:-</p> <p>"The candidate having proficiency in Urdu will be given preference".</p> <p>(ii) Sub-part (a) of Part-F of the Schedule-IV annexed to the Rules "The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2015" shall stand deleted and substituted by the following sub Part-a:-</p> <p>(a) Written test for the post of Translator. Written Test of total 90 marks to be completed in 3 hours consisting of the following:-</p>																					
		<table border="1"><thead><tr><th>Sl. No.</th><th>Description of the Question</th><th>Marks</th></tr></thead><tbody><tr><td>(i)</td><td>Essay, in English-300 words</td><td>15 marks</td></tr><tr><td>(ii)</td><td>Essay, in Hindi -300 words</td><td>15 marks</td></tr><tr><td>(iii)</td><td>Essay, in Urdu-300 words</td><td>15 marks</td></tr><tr><td>(iv)</td><td>Translation from Hindi to English (one paragraph containing at least ten sentences)</td><td>15 marks</td></tr><tr><td>(v)</td><td>Translation from English to Hindi (one paragraph containing at least ten sentences)</td><td>15 marks</td></tr><tr><td>(vi)</td><td>Translation from Urdu to English (one paragraph containing at least ten sentences)</td><td>15 marks</td></tr></tbody></table>	Sl. No.	Description of the Question	Marks	(i)	Essay, in English-300 words	15 marks	(ii)	Essay, in Hindi -300 words	15 marks	(iii)	Essay, in Urdu-300 words	15 marks	(iv)	Translation from Hindi to English (one paragraph containing at least ten sentences)	15 marks	(v)	Translation from English to Hindi (one paragraph containing at least ten sentences)	15 marks	(vi)	Translation from Urdu to English (one paragraph containing at least ten sentences)	15 marks
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BY ORDER

HON'BLE THE CHIEF JUSTICE.

